

MOST IMMEDIATE

No. 5/08/2013-CS
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing,
Shastri Bhawan, New Delhi.
Dated the 22nd February 2013.

To,

1. Secretaries to the Government of India, all Ministries/Departments of the Government of India.
2. All Chief Secretaries to the State Government/Administrators of Union Territories.
3. Chairman, CBDT/Chairman, CBEC
4. Director CBI/Director, National Investigation Agency (NIA)
5. Secretary, CCI/Registrar, Competition Appellate Tribunal/Secretary, CLB, New Delhi.
6. Director, SFIO, New Delhi.

Subject:- Filling up of the post of Director General in the Competition Commission of India (CCI), New Delhi, on deputation basis.

Sir,

I am directed to say that it is proposed to fill up the post of Director General in the Competition Commission of India, New Delhi, under the administrative control of this Ministry. The particulars of the post, scale of pay, and the eligibility requirements, are set out in Annexure-I.

2. The person selected will be appointed on deputation basis. Pay will be regulated in accordance with the Department of Personnel & Training's OM No. 2/29/91-Estt. (Pay-II) dated 05.01.1994, as amended from time to time. The period of deputation including the period of deputation in the same or some other organization/department of the Central/State Government shall not ordinarily exceed three years as prescribed in para 8.1 of the instructions issued by DOP&T in this regard vide their OM No. 6/8/2009-Estt. (Pay-II) dated 17.06.2010. The maximum age limit for appointment on deputation basis is 56 years on the closing date of applications.

3. It is requested that this vacancy circular may kindly be given wide publicity and applications of eligible and willing officers, whose services can be spared immediately on selection, may kindly be forwarded through proper channel in the prescribed proforma at Annexure-II duly accompanied by the following documents, to Shri J.B. Kaushish, Under Secretary, Ministry of Corporate Affairs, 'A' Wing, 5th Floor, Shastri Bhawan, New Delhi-110001 latest by 08th April, 2013, with the following:

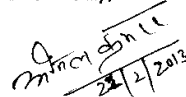
- (i) Verification of the particulars of the applicant officers from his service records, including vigilance clearance certificate, in the prescribed proforma, appearing at the end of Annexure-II;

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- (ii) Attested photocopies of up-to-date Annual Confidential Reports for the last five years;
- (iii) Integrity Certificate duly signed by an officer not below the rank of Deputy Secretary;
- (iv) Certificate to the effect that no major/minor penalties have been imposed on the official during the last ten years duly signed by an officer not below the rank of Deputy Secretary.

4. Applications received after the last date, or incomplete in any respect or those not countersigned or not accompanied by the documents/information as mentioned in para 3 above, would not be considered. This vacancy circular is also available at the website of this Ministry i.e. www.mca.gov.in as well as on the website of Competition Commission of India and of Department of Personnel & Training.

Yours faithfully,


28/2/2013

(Anil Kumar)

Director

Tel No. : 23070954

Annexure-I

Particulars of the post, scale of pay and eligibility requirements

1. Name of the Post Director General, Competition Commission of India (DG, CCI)

2. Scale of Pay & Eligibility In the Pay Band of Rs. 37,400 - 67,000/- with Grade Pay of Rs. 10,000/- or Pay Scale of Rs. 67,000/- (annual increment @ 3% - Rs. 79,000/-

For Pay Band Rs. 37,400-67,000+Grade Pay Rs. 10,000/-

(1) Officers of the Central Government or State Government holding;

- (a) Analogous posts in Central Government/State Government on regular basis; or
- (b) Posts in Central/State Government with two years' regular service in the pay band of Rs. 37,400-67,000 with grade pay of Rs. 8,900 or equivalent;
- (c) Posts in Central/State Government with three years regular service in the pay band of Rs. 37,400-67,000 with grade pay of Rs. 8,700 or equivalent or

For pay scale 67,000 (annual increment @ 3%) - 79,000

(1) Officers of the Central Government or State Government holding;

- (a) Analogous posts in Central Government/State Government on regular basis; OR
- (b) Posts in Central/State Government with two years regular service in the pay band of Rs. 37,400-67,000 with grade pay of Rs. 10,000 or equivalent;

Persons to be considered for appointment should possess integrity and outstanding ability with experience in investigation and knowledge of accountancy, management, business, public administration, international trade, law or economics.

Annexure-II

Applications for the post of Director General, Competition Commission of India (CCI)

1.	Full name & designation (in BLOCK letters)	
2.	Date of birth (in Christian era)	
3.	Date of retirement under Central/State Govt. rules.	
4.	Educational Qualifications	
5.	Particulars of specialized qualifications and experience, if any	
6.	(a) Present post held (b) Name of the Office/ Organization/Institution (c) Date from which present post held on regular basis. (d) Service to which the officer belongs indicating the batch, in case the applicant belong to an organized service. (e) Scale of Pay of the post. (f) Pay in the present post, whether ad-hoc or temporary, or quasi-permanent or permanent. (g) Nature of work handled in the present post. (h) In case the present employment is held on deputation/contract basis, please state:- (i) The date of initial appointment; (ii) Period of appointment on deputation/contract; (iii) Name of the parent office/organization to which the applicant belongs;	

7. Past experience (in chronological order) :

Office/Orgn./Instt	Post held	From	To	Scale of pay	Nature of duties

8. Remarks :

Place _____
Date _____

(Signature)
Name _____
Contract Tel. No. _____

Certificate
(To be furnished by the Employer)

Office _____

1. Certified that the particulars given by Shri/Smt/Km. _____ have been verified from his service record and found correct.
2. Certified that Shri/Smt/Km. _____ has rendered _____ years of service in the post of _____ in the pay scale of _____ or equivalent/grade/post _____.
3. No vigilance case is either pending or being contemplated against him/her.

Place: _____
Date _____

Signature of the forwarding authority:
Seal :